

NATIONAL COMPANY LAW TRIBUNAL

SPECIAL BENCH (COURT II)

(IB)-718(ND)2019

CORAM:

**PRESENT: DR. V. K. SUBBURAJ
HON'BLE MEMBER(T)**

**Dr. DEEPTI MUKESH
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL
BENCH (COURT II) OF THE NATIONAL COMPANY LAW TRIBUNAL ON
15.04.2019**

**NAME OF THE COMPANY: GP Petroleum Ltd. V/s. M/s. VCRM
Petrochemicals Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Ms. Charu Sangwah, Advocate for the Petitioner

ORDER

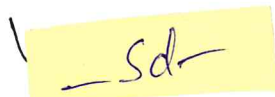
None for the applicant. In the interest of justice, adjourned to 29th April, 2019.

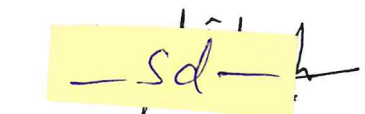
At this stage:

At the end of the Board, Ld. Counsel for the applicant appears and submits that she was appearing before the Hon'ble NCLAT.

Ld. Counsel for the applicant undertakes to file affidavit of service in respect of the compliance of order dated 9th April, 2019.

To come up on 29th April, 2019.


**(V. K. Subburaj)
Member (T)**


**(Dr. Deepti Mukesh)
Member (J)**